

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.)No. 351 of 2020**

**In the matter of:**

**Earth Gracia Buildcon Pvt. Ltd.  
Through its Resolution Professional  
Ms. Manisha Rawat**

**....Appellant**

**Vs.**

**Earth Infrastructure Ltd.  
Through its Resolution Professional  
Mr. Akash Singhal**

**....Respondent**

**Present**

**For Appellant: Mr. Anuj Tiwari & Mr. Sandeep Bisht, Advocates.**

**For Respondent: Mr. Anurag Bhatt, Mr. Ashish Makhija & Mr. Akash Singhal (RP), Advocates.**

**ORDER**  
**(Virtual Mode)**

**25.01.2021:** Counsel for Respondent says that he has filed Written Submissions. It's not on record. Registry to check.

List the appeal '**For Admission (After Notice)**' '**Hearing**' on **17<sup>th</sup> February, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Sim/md*